

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 519/2016

**In the matter of:**

Hardeep Singh & Others  
Versus ...Applicant

SDMC & Ors. ...Respondents

**NDOH :15.11.2019**

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Filed by:

  
(Dr. M.P. George),  
Sr. Scientist.

New Delhi:

Dated: 11.11.2019.

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**COMPLIANCE REPORT ON BEHALF OF DELHI  
POLLUTION CONTROL COMMITTEE.**

1. That this Hon'ble Tribunal took up the above referred matter on 01.08.2019 and pleased to adjourned for 15.11.2019.
2. That, following actions have been taken by Delhi Pollution Control Committee (DPCC) and Environment Department, GNCTD in this matter:
  - i. For meaningful enforcement of noise Rule by DPCC:
    - a) A dedicated **helpline24X7, number 155271** has been launched with effect from 05.04.2019 in Police Control Room.
    - b) An Exclusive Website **ngms.delhi.gov.in** for noise pollution has been developed on behalf of GNCT Delhi.
    - c) DPCC has undertaken 1004 number of noise monitoring of the D. G. Sets with effect from 1<sup>st</sup> April, 2019 to 31<sup>st</sup> 2019 (month wise list is enclosed as **Annexure-1**).
  - ii. The draft notification on the pattern of notification issued by the Tripura Government for mandatory use of sound limiters in all sound system has been prepared, the same has been under examination by Law Department, GNCTD. After vetting and

obtaining approval, the same will be notified and implemented in letter and spirit.

iii. Status on Noise Monitoring Stations:

- a) DPCC has floated an E-Tender for the procurement of 05 number handheld Noise Meters Type-A on 01/10/2019. E-Tender was opened on 18/10/2019. The observation of the compliance report of technical specifications is also uploaded on E-Tender Portal of Delhi Government. Meeting of the committee is scheduled on 14/11/2019 to open the financial bids. After evaluating the financial bids, procurement order will be placed for 5 handheld Noise meters.
  
- b) In addition, on the basis of survey, 26 locations have been identified for installation of Real Time Ambient Noise Monitoring Network. DPCC has already prepared International Competitive Bid document for procurement i.e supply, installation and commissioning of 26 Real Time Ambient Noise monitoring Network for procurement. A meeting of expert committee constituted for this procurement was held on 05/11/2019 for finalization of updated technical specifications. Next meeting of the expert Committee is scheduled for 18.11.2019 to finalize the technical specifications.
  
- c) DPCC has installed 05 Real time Ambient Noise Monitoring Stations in Delhi which are functional. Data of these stations is also available on CPCB web site along with five stations of CPCB. The data of five stations of DPCC from April 2019 to October 2019 is enclosed as **Annexure-2**. The data has been shared with the field units for examining the local sources of noise emission for action on violators.

iv. Compensation: Central Pollution Control Board has prepared the policy on scale of compensation and same is under approval in CPCB. DPCC will implement the same.

3. That, to train the implementing officials / stake holders, a Workshop on "Implementation of the Noise Pollution (Regulation & Control) Rules" was organized by Environment Department on 16.04.2019 with participation of Eco-Club Schools/Colleges and Designated authorities under the Noise Rules i.e. Traffic Police, DCs/SDMs and Delhi Police. The workshop also had a demo of the hand held Noise level monitoring instrument. Another workshop on "Implementation of the Noise Pollution (Regulation & Control) Rules" is scheduled for 13.11.2019.
4. To sensitize the public at large a pamphlet as also been prepared and circulated by Department of Environment. Copy of the same is enclosed as **Annexure-3**.
5. The present status report may kindly be taken on record.



(Dr. M.P. George),  
Sr. Scientist for DPCC.

Annexure-1

Noise monitoring from April-19 to Oct. 2019

| Sr. No. | Moths     | Total no. of monitoring |
|---------|-----------|-------------------------|
| 1.      | April     | 151                     |
| 2.      | May       | 155                     |
| 3.      | June      | 127                     |
| 4.      | July      | 186                     |
| 5.      | August    | 142                     |
| 6.      | September | 129                     |
| 7.      | October   | 114                     |
| Total   |           | 1004                    |

## Annexure-2

**Monthly Average of Real Time Ambient Noise Levels (Day Time)  
of April-2019 to Oct.-2019**

| Month  | Anand Vihar (dB (A)) | Civil Lines (dB (A)) | Mandir Marg (dB (A)) | Punjabi Bagh (db(A)) | R.K.Puram (dB (A)) |
|--------|----------------------|----------------------|----------------------|----------------------|--------------------|
| Apr-19 | 64.9                 | 61.0                 | 61.2                 | 59.4                 | 61.2               |
| May-19 | 64.7                 | 61.1                 | 56.8                 | 59.6                 | 59.4               |
| Jun-19 | 65.0                 | 59.8                 | 62.0                 | 55.0                 | 59.9               |
| Jul-19 | 65.8                 | 62.7                 | 58.9                 | 59.9                 | 62.4               |
| Aug-19 | 65.6                 | 61.6                 | 56.7                 | 59.5                 | 62.5               |
| Sep-19 | 65.2                 | 61.6                 | 55.4                 | 59.3                 | 63.9               |
| Oct-19 | 65.7                 | 57.1                 | 61.1                 | 55.3                 | 60.3               |

**Monthly Average of Real Time Ambient Noise Levels (NightTime)  
of April-2019 to Oct.-2019**

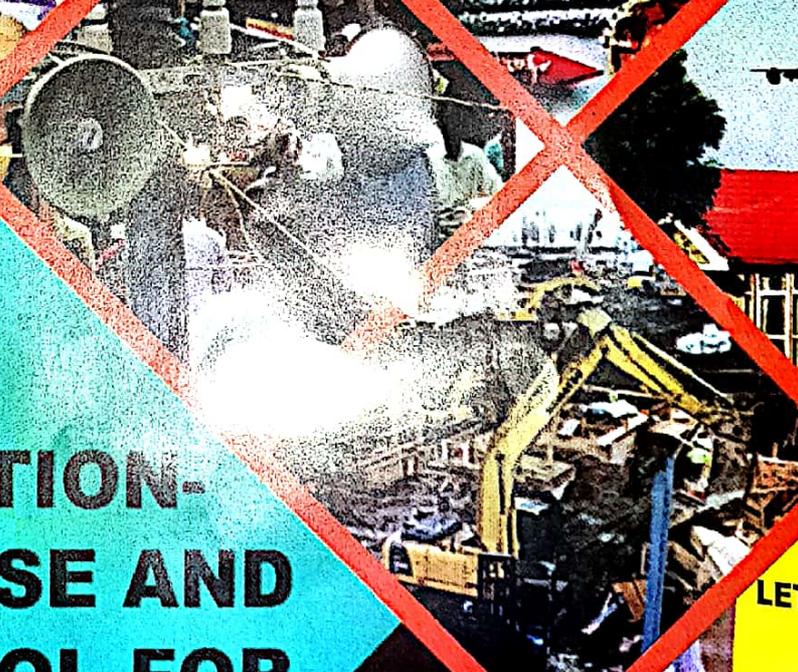
| Month  | Anand Vihar (dB (A)) | Civil Lines (dB (A)) | Mandir Marg (dB (A)) | Punjabi Bagh (db(A)) | R.K.Puram (dB (A)) |
|--------|----------------------|----------------------|----------------------|----------------------|--------------------|
| Apr-19 | 62.7                 | 59.3                 | 52.5                 | 52.7                 | 54.4               |
| May-19 | 62.4                 | 59.2                 | 49.7                 | 52.7                 | 54.4               |
| Jun-19 | 62.5                 | 59.2                 | 49.1                 | 55.1                 | 54.6               |
| Jul-19 | 62.5                 | 58.2                 | 49.7                 | 52.9                 | 55.7               |
| Aug-19 | 62.6                 | 57.9                 | 53.7                 | 51.8                 | 55.2               |
| Sep-19 | 62.0                 | 58.0                 | 49.8                 | 51.9                 | 62.2               |
| Oct-19 | 62.6                 | 58.5                 | 49.7                 | 50.4                 | 54.4               |

Annexure - 3



Noise is generally an unwanted sound which produces unpleasant effects and discomfort on the ears.

**NO**



**NOISE POLLUTION- MINIMISE AND CONTROL FOR OUR OWN HEALTH**



**NOISE POLLUTION**

Department of Environment  
Government of NCT of Delhi

# Noise Pollution and its Sources

- Acts Related to Noise Pollution Control**
- Air (Pollution and Prevention) Act, 1981
  - Environment (Protection) Act, 1986
  - Noise Pollution (Regulation and Control) Rules, 2000

**Ambient Air Quality Standard in Respect of Noise**

| Category             | Day Time | Night Time |
|----------------------|----------|------------|
| Industrial           | 75       | 70         |
| Commercial           | 65       | 55         |
| Residential          | 55       | 45         |
| Silence              | 50       | 40         |
| All Values dB(A) Leq |          |            |

## Industrial Activities



## Transportation systems



## Loud speakers and Public address systems

## Construction Activities

2

## Notified areas as Silence Areas/Zones:



An area of 100 meters around all Educational Institutions having more than one thousand students.



An area of 100 meters around all Courts.



An area of 100 meters around all Government Office Complexes.



An area of 100 meters around all 100 bedded and above hospitals.

## DO's



Always maintain your motor vehicles, machineries etc. and its exhaust silencer in proper condition.

Ensure that your Diesel Generator Set is provided with acoustic enclosure.



Keep the volume of the loudspeaker or sound amplification system low so as not to annoy your neighbours.

Say No to Crackers.



Ensure that construction activities take place only in designated areas.

Plant trees along roads as noise barrier.



## Don'ts

- Avoid using horns except at emergencies.
- Avoid use of multi toned/air horns in your vehicle.
- Avoid use of loudspeaker in the open.
- Do not use loudspeaker or any sound amplification system between 10.00 P.M and 6.00 A.M., except in closed premises.
- Do not make your neighbour a captive listener to your music system.
- Do not play fire-crackers between 10.00 P.M. to 6.00 A.M.
- Don't use horn in the silence zones.

Whom to Approach/Who can take action in case of violations of Noise rules.

- All Deputy Commissioners, Office of Divisional Commissioner, GNCTD
- All Sub Divisional Magistrates, Office of Divisional Commissioner, GNCTD
- Asstt. Commissioners of Police (Control Room & Traffic)
- All Sub Divisional Police Officers including Railways & Airports
- Chairman and Member Secretary of Delhi Pollution Control Committee, Delhi

You can instantly register your complaint/grievance regarding Noise Pollution:

1. By calling Delhi Police helpline No. 155271
2. By visiting website [ngms.delhi.gov.in](http://ngms.delhi.gov.in)

**DEPARTMENT OF ENVIRONMENT**

**Government of NCT of Delhi**

**6th Level, C-Wing, Delhi Secretariat, Delhi - 110002**